



RRD/RD-3/TG/1010/6844/2023

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 10727 and 10728 of 2023

Certificate No. 6844 of 2023

The Principal Officer /

Chairman & Managing Director/ CEO

All the Banks in India / All the Mutual Funds in India

NSDL/CDSL, Mumbai

Attachment Proceeding Nos. 10727 and 10728 of 2023- Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios

1. Whereas a Recovery Certificate No. 6844 of 2023 dated 12.07.2023 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. 7,29,000/- (i.e. Rupees Seven Lakhs Twenty-Nine Thousand only) along with further interest, all costs, charges and expenses etc. against **Paath Financial Services Private Limited [PAN: AAHCP2103K] ["Defaulter"]**.
2. And whereas Notices of Attachment in the above proceedings dated 01.08.2023 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.
5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Mumbai on this 06th day of November, 2025.

SEAL



Copy to:

Paath Financial Services Private Limited
PAN: AAGFV6335B

Address: Sai Krupa Chawl No. 04, Rawal Pada, Ganesh Nagar, Highway Road, Dahisar East, Mumbai - 400068

RECOVERY OFFICER

DEEPU ANANDAN

दीपू आनंदन
Dy. General Manager & Recovery Officer
उप महाप्रबंधक एवं वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति और विनियम बोर्ड
Mumbai
मुंबई